RAJASTHAN HIGH COURT, JODHPUR

CIRCULAR

No. 13 /P.I./2023

Date: 37 .09.2023

In Partial modification of Circular No. 31/P.I./2020 dated 27.10.2020, following proviso is hereby inserted below the Clause 06 of the said circular:

"provided that in case of sudden illness of child or for any reason beyond the control of the employee, post facto Child Care Leave may be sanctioned, on officer submitting requisite proof/medical reports."

BY ORDER

REGISTRAR GENERAL

29/3/2023

No. Estt. B2 (iv) 28/2000(CCL)/ 6323

Date : 29.09.2023

Copy forwarded to the following for information and necessary action:-

- The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 02. P.S. to All Hon'ble Judges at Jodhpur.

₽.J.

- 03. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 04. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 05. The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 06. The Accountant General, Rajasthan, Jaipur.
- 07. The Registrar General / Registrar (Vig.) / (Admn.)/ (Rules) / (Class.) / (Exam.), / OSD (F&I) / Rajasthan High Court, Jodhpur and Registrar HQ at Delhi.
- 08. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- O9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11. All District & Sessions Judges with the request to serve/circulate the copy of this Circular to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12. The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Guard File/ Conf./Accounts/General/ Sub.Court/Statistics/Computer Cell/ Jr.Actt./Building

REGISTRAR GENERAL

29/9/66